

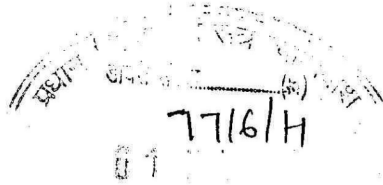
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPL. JUDGE
(PC ACT (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

The following Committee is hereby constituted at Rouse Avenue District Court Complex, New Delhi, consisting of the following Judicial Officers/Members, with immediate effect:-

S.No	Name of Committee	Name of the Judicial Officer/Member	Designated As
1	Condemnation Board and Committee	Sh. Vikas Dhull, Spl. Judge (PC Act) (CBI)	Chairperson
		Sh. Mohd. Farrukh, Spl. Judge (PC Act) (CBI)	Member
		Ms. Monika Saroha, Presiding Officer, Labour Court	Member
		Sh. Deepak Kumar-II, ACMM-02-cum-ACJ	Member

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.



Chandna

(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge-
cum-Spl. Judge(PC-Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.

No.Committee/Gaz./RACC/Gaz./2023/ 21082C-21142C Dated, Delhi the 01.11.2023

Copy forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy forwarded for information and necessary action to :-

1. All the concerned Judicial Officers, Rouse Avenue Court Complex, New Delhi.
2. The Website Committee, Tis Hazari Court, Delhi.
3. The PS to undersigned.
4. All Branch In-charges, RACC, New Delhi.
5. The Branch In-charge, Care Taking, RACC, New Delhi.
6. The Executive Engineer(Civil), PWD, RACC, New Delhi.
7. The Executive Engineer(Electrical), PWD, RACC, New Delhi.
8. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.

Chandna

Principal District & Sessions Judge-
cum-Spl. Judge(PC-Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.